

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2487
ANSWERED ON:30.08.2007
JOINT VENTURE IN MRO FACILITIES
Thakkar Smt. Jayaben B.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Indian Airlines has entered into a Joint Venture (JV) with Jupiter Aviation and Logistics to set up an air frame maintenance repair and overhaul (MRO) facility in India;
- (b) if so, the details thereof alongwith the development made so far in this regard; and
- (c) the terms and conditions made by them under the JV programme?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b) and (c): No agreement has been entered into between Indian Airlines and Jupiter Aviation for Maintenance, Repair and Overhaul Joint Venture (MRO-JV). However, Term Sheet has been executed on 10.5.2007 between Indian Airlines and Jupiter Aviation and Logistics Pvt. Ltd. which has been endorsed by Airbus Industries with a commitment to provide full support to the proposed joint venture with a view to meeting the Airbus MRO obligation arising out of the purchase of 43 aircraft by Indian Airlines. The Term Sheet is intended to serve only as a basis for discussion on major business terms that would apply to the prospective JV. As per the term sheet, execution of the JV is subject to the approvals of the Board of Directors of Indian Airlines Ltd. and of the Government.